

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

**GEEKAY COLONIZERS AND BUILDERS LIMITED OPERATING REAL ESTATE
INDUSTRY AT RAIPUR CHHATTISGARH**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1	Name of corporate debtor along with PAN & CIN/LLP No	Geekay Colonizers And Builders Limited PAN - AAJCS5883P CIN- U04520CT2005PLC017255
2	Address of the registered office	Shop No. 6 & 7, Sector - 1, Street - A, Geekay Township, Siltara, Raipur, Chhattisgarh - 492001
3	URL/ Website	Not Available
4	Details of place where majority of fixed assets are located	<ul style="list-style-type: none">• Kalpvriksh ' at Kollar & Tekari , Raipur• 'Romanesque' at Village Labhandhi , Raipur
5	Installed capacity of main products/ services	Kalpvriksh- RERA registered resort type project spread over 125 Acres of which 62.6043 Acres is registered in the name of corporate debtor Romanesque- 152 Residential units of which 109 are mortgaged to Omkara Assets Construction Company Private Limited, mostly sold without obtaining NOC
6	Quantity and value of main products/ services sold in last financial year	As per Audited Accounts for the financial year 2021-22 the total revenue for the year was Rs. 342,88,984/-
7	Number of employees/ workmen	Number of Staffs : - 0 Workmen: - 0
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by emailing to the Resolution Professional at geekaycolonizers.ibc@gmail.com / slahiri0207@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by emailing to the Resolution Professional at

		geekaycolonizers.abc@gmail.com / slahiri0207@gmail.com
10	Last date for receipt of expression of interest	03 rd August, 2024
11	Date of issue of provisional list of prospective resolution applicants	13 th August 2024
12	Last date for submission of objections to provisional list	18 th August 2024
13	Date of issue of final list of prospective resolution applicants	28 th August 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03 rd September 2024
15	Last date for submission of resolution plans	03 rd October 2024
16	Process email id to submit Expression of Interest	geekaycolonizers.abc@gmail.com



SOUMITRA LAHIRI
INSOLVENCY PROFESSIONAL
REGN. NO. IBBI/IPA-001/IP-P00734/2017-18/11232

Soumitra Lahiri
Resolution Professional in the matter of
Geekay Colonizers and Builders Limited
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For (Geekay Colonizers And Builders Limited)

Date: 18th July 2024

Place: Kolkata